

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:374

ANSWERED ON:14.03.2012

CHINESE INCURSIONS IN THE INDIAN TERRITORY

Jindal Shri Naveen;Singh Shri Brij Bhushan Sharan

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the Chinese incursions in the Indian Territory including in Arunachal Pradesh and Ladakh Area;
- (b) if so, the details thereof;
- (c) whether the Government has taken up this issue with the Chinese authorities;
- (d) if so, the reaction of the Chinese authorities;
- (e) whether the Government plans to set up a Joint Mechanism with the Chinese authorities to avoid such incidents of incursions; and
- (f) if so, the details thereof alongwith the present status?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) to (d) There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings and diplomatic channels. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control in the India-China border areas, pending a final settlement of the Boundary Question. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

(e) & (f) During the 15th round of Talks between the Special Representatives, India and China signed an Agreement on the Establishment of a Working Mechanism for Consultation and Coordination on India-China Border Affairs. The 1st meeting of this Working Mechanism was successfully held in Beijing on 5-6 March 2012. The two delegations agreed on the rules governing the functioning of the Mechanism which include convening 1-2 meetings a year, and if required, holding of emergency consultations either through meetings or by telephone/ video conferencing. The two delegations reviewed the situation prevailing in the India-China border areas and noted the adherence by both sides to the various agreements for maintenance of peace and tranquility. At the same time they stressed the need for continuing efforts towards this objective and discussed additional confidence building measures between the two sides. They also discussed the possibility of an alternate route for the Kailash Manasarovar Yatra and additional items for border trade at Nathu La Pass in Sikkim.